

Government of Jammu and Kashmir
Department of Law, Justice and Parliamentary Affairs
Civil Secretariat
Srinagar/Jammu

Subject:-Litigation Reforms and effective monitoring of Litigation in Union territory of
Jammu and Kashmir-Appointment of Officer In charge(OIC) Litigation.

GOVERNMENT ORDER NO:--2800- JK (LD) of 2024

DATED:- 29 - 02 - 2024

Sanction is hereby accorded to the appointment of Officer's of Revenue Department as Officer In charge (OIC) Litigation for the cases mentioned in annexure to this Government Order including Contempt Petition, if any, pending before Hon'ble High Court of Jammu and Kashmir/Central Administrative Tribunal or any other forum.

The terms and conditions of appointment of the OIC shall be governed by the provisions of Government Order No.1673-JK(LD) of 2021 dated 24.03.2021.

By order of Government of Jammu and Kashmir.

Sd/-

(Achal Sethi)

Secretary to Government

Dated:- 29- 02 - 2024

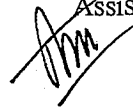
No:-LAW-OIC/13/2024

Copy to the:-

1. Learned Advocate General, J&K
2. Principal Secretary to Hon'ble Lieutenant Governor, Raj Bhawan.
3. Joint Secretary(J&K), Ministry of Home Affairs, Government of India
4. Registrar General, High Court of J&K and Ladakh, Jammu/Srinagar.
5. Principal Secretary to Hon'ble Chief Justice, High Court of J&K and Ladakh.
6. Secretary to Government, Revenue Department.
7. Director Litigation , Srinagar/ Jammu.
8. Law Officer concerned
9. Officer In Charge Litigation(OIC).
10. Private Secretary to Chief Secretary for information of Chief Secretary.
11. Private Secretary to Secretary Law.
12. Incharge Website.
13. Government Order file.
14. Concerned file.


(Reyaz Ali Bhat)

Assistant Legal Remembrancer



Annexure to the Government Order No.2800 -JK(LD) of 2024 dated 29.02.2024

S No.	Title of the Case		OIC
1.	Wpc no. 3725/2019	B.C. Road Shopkeepers Association vs State of J&K and ors	Sh. Viney Kumar (JKAS). Assistant Commissioner, Nazool Jammu
2.	WP (C) No. 1623/2022	Lekh Raj Padha V/s UT of J&K and Ors.	Sh. Giasul Haq Sub-Divisional Magistrate Bani
3.	O. A No. 65/2024	Jai Paul V/s UT of J&K and Ors.	Sh. Vishav Pratap Singh Assistant Commissioner Revenue Kathua
4.	WP (C) No. 135/2024	M/s Sant Enterprises V/s UT of J&K and Ors.	Sh. Vishav Pratap Singh Assistant Commissioner Revenue Kathua
5.	WP (C) No. 2900/2022	Sanjeev Khajuria and Ors. V/s UT of J&K and Ors.	Sh. Vinay Khosla Additional Deputy Commissioner, Billawar
6.	WP (C) No. 3609/2019	Kathua Industrial Units Association V/s State of J&K and Ors.	Sh. Vishav Pratap Singh Assistant Commissioner Revenue Kathua
7.	OWP No. 541/2019	Mohd. Sharief V/s State of J&K and Ors.	Sh. Surinder Singh Tehsildar Billawar

Reyazul Am